

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 18-11-2022**

| Sl no. | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
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| 1 | WP(C)/30876/202 2 | PRANAB KUMAR DAS | OTHERS. PAGEMARKING NOT PROPER OTHERS. PAGINATION OF THE PETITION IS NOT PROPER 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 2 | WP(C)/29925/202 2 | PARESH KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 3 | WP(C)/29924/202 2 | PARESH KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE |

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| | | | PETITION/APPEAL/APPLICATION |
| 4 | WP(C)/30858/202 2 | SARITA PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. |
| 5 | WP(C)/30875/202 2 | ARABINDA TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 6 | WP(C)/30018/202 2 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 7 | WP(C)/30856/202 2 | ANJAN KUMAR BISWAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 8 | WP(C)/28879/202 2 | SANTOSH KUMAR MAHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 9 | WP(C)/28870/202 2 | PRANAYA KISHORE HARICHANDAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 | WP(C)/28872/202 2 | RANJAN KUMAR ROUT | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 11 | WP(C)/28402/202 2 | SIDDHARTH GOUTAM DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | WP(C)/28432/202 2 | BIJAYA KUMAR PARIDA | OTHERS. NEAT COPY OF PAGE 14 TO 18,20 TO 24,26 TO BE FILED |

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| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | WP(C)/28391/202 2 | AMITAV TRIPATHY | OTHERS. NEAT COPY OF PAGE 11 TO 14,23,25,27 TO 30 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 14 | WP(C)/30722/202 2 | SATYA NARAYAN MISHRA 4 | OTHERS. NEAT COPY OF PAGE 10,23 TO 26,30,31 TO BE FILED OTHERS. STATE OF ORISSA NOT FURNISHED IN C.T 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | WP(C)/30792/202 2 | KSHIROD KUMAR ROUT | OTHERS. NEAT COPY OF PAGE 17,18,25 TO 27,33,34 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | CRLMP/2359/202 2 | BISWARANJAN MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 17 | WP(C)/28954/202 2 | | OTHERS. ANNX ARE NOT ATTESTED 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO |

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| | | | AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14. NOT PROPERLY INDEXED. |
| 18 | CRLMP/2360/202 2 | ACHYUTANANDA PATTNAIK | OTHERS. PRAYER PORTION OF THE PETITION NOT SIGNED BY THE FILING ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | CRLMP/2362/202 2 | PRANAB RANJAN CHHATOI | OTHERS. COMPLETE ADDRESS OF OP 1 NOT MADE OTHERS. NEAT COPY OF PAGE 9 TO BE FILED OTHERS. IN PRAYER PORTION THE AVERMENT MADE REGARDING THE C.T NOT TALLY WITH THE DOCUMENT FILED VIDE ANNX 2 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 | WP(C)/31064/202 2 | AMBIKA PRASAD RAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 | CRLMP/2361/202 2 | CHANDRAKANTA PRADHAN | OTHERS. PAGEMARK IN THE INDEX AS PER BRIEF NOT MADE,S.R WILL BE MADE AFTER PAGEMARK IN THE INDEX |
| 22 | WP(C)/30976/202 2 | RAMESH CHANDRA MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 23 | WP(C)/30475/202 | SUBHAM SHARMA | OTHERS. PAGE 12 NOT LEGIBLE |

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| 24 | WP(C)/30465/202 2 | SAPAN KUMAR PAL | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 25 | WP(C)/30476/202 2 | SUBHAM SHARMA | OTHERS. CERTIFICATE GIVEN AT PAGE 14 WITHOUT SIGNATURE 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 26 | WP(C)/29899/202 2 | MANOJ KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | WP(C)/28450/202 2 | DINABANDHU NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | WP(C)/28851/202 2 | B.SATAPATHY | OTHERS. RS 50 /- HOLOGRAM NOT FILED OTHERS. NEAT COPY OF PAGE 14 & 15 TO BE FILED |
| 29 | WP(C)/28899/202 2 | SHASHI BHUSAN JENA | OTHERS. NEAT COPY OF PAGE 21,22,23,27,35,36,39,41 & 47 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO |

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| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | WP(C)/28878/202 2 | SANTOSH KUMAR MAHANTY | 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 31 | WP(C)/31139/202 2 | ASIT KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 32 | WP(C)/30301/202 2 | DILLIP KUMAR MOHAPATRA | OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 33 | WP(C)/28394/202 2 | JYOTIRMAY GUPTA | OTHERS. NEAT COPY OF PAGE 20,22 TO 25,30 & 31,32 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 34 | WP(C)/30702/202 2 | NIRANJAN NAYAK | OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY |

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| | | | MENTIONED |
| 35 | WP(C)/28831/202 2 | DAYANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 36 | WP(C)/30706/202 2 | NIRANJAN NAYAK | OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 37 | WP(C)/30705/202 2 | NIRANJAN NAYAK | OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 38 | WP(C)/28829/202 2 | ARUN KUMAR PATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | WP(C)/30303/202 2 | DILLIP KUMAR MOHAPATRA | OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH |

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| | | | ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 40 | WP(C)/28850/202 2 | B.SATAPATHY | OTHERS. RS 50 /- HOLOGRAM NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | WP(C)/30602/202 2 | S.J.PRADHAN | OTHERS. NEAT COPY OF PAGE 50,61,63,83,97 TO 100,110 TO 117 & 139,140 TO BE FILED OTHERS. UNDERLINE MADE IN PAGE 54,55,90,91,94,101 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 42 | WP(C)/28846/202 2 | SHAKTI PRASAD PANDA, A.G.A. | 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 43 | WP(C)/31014/202 2 | RASHMIKANTA MAHALIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 44 | WP(C)/31076/202 2 | BHAWANI SANKAR PANIGRAHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/28836/202 2 | PRASANTA KUMAR JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | WP(C)/30709/202 2 | NIRANJAN NAYAK | OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED |

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| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 47 | WP(C)/30712/202 2 | NIRANJAN NAYAK | OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 48 | WP(C)/30033/202 2 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PUT UP FOR S.R AFTER FILING OF ORDER DTD 7.9.2022 & INDEX PROPERLY PAGEMARKED |
| 49 | WP(C)/28393/202 2 | ULLASH CHANDRA MOHANTY | OTHERS. NEAT COPY OF PAGE 9 TO 12,16 & 38 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 50 | WP(C)/28798/202 2 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 51 | WP(C)/28796/202 2 | ALOK KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | WP(C)/28791/202 2 | SAMIR KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO |

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| | | | AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 53 | WP(C)/30784/202 2 | KRUSHNA CHANDRA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 54 | WP(C)/30790/202 2 | LALIT KUMAR MAHARANA | OTHERS. NEAT COPY OF PAGE 64,66 TO BE FILED |
| 55 | WP(C)/28481/202 2 | KSHIROD KUMAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | WP(C)/30716/202 2 | ANIL KUMAR DAS | OTHERS. SERIAL NO. OF PARAGRAPHS NOT CORRECTLY FURNISHED OTHERS. FULL PAGE OF THE PETITION ARE CONTAINING MORE THAN 24 LINES & NOT ACCORDANCE TO RULE 4 OF OHC RULES CHAPTER VI ,1948 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 27. PETITIONS/APPEALS/APPLICATI ON NOT IN PROPER FONT/NOT IN PROPER FONT SIZE 28. PETITIONS/APPEALS/APPLICATI ON MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 57 | WP(C)/30006/202 2 | BHABANI SHANKAR RAYAGURU | OTHERS. NEAT COPY OF PAGE 12 TO BE FILED |

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| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | RSA/305/2022 | B.N.BHUYAN | OTHERS. PUT UP FOR S.R AFTER FILING REQUIRED COURT FEE OF RS 100 /- |
| 59 | WP(C)/30547/202 2 | PRADEEP KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 60 | WP(C)/28924/202 2 | PRAFULLA KUMAR KAR | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | CRLMA/249/202 2 | DEBI PRASAD PATTNAIK | OTHERS. BOTH THE PARTIES NOT FURNISHED IN DETAILS 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 62 | WPCRL/152/2022 | BIBHUTI BHUSAN SWAIN | OTHERS. WELFARE FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 63 | WPCRL/153/2022 | SIBADUTTA RAMAPRASAD MISHRA | OTHERS. THIS MAY BE REGISTERED AS CRLMP 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER |

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| | | | NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 64 | CRLMP/2357/202 2 | ASHIS KUMAR MISHRA | OTHERS. RS 15 /- NOT PAID FOR A.W.F OTHERS. NEAT COPY OF PAGE 8 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 65 | CRLMP/2356/202 2 | SANTOSH KUMAR MAHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 66 | CRLMP/2358/202 2 | SRI OM SWARUP | OTHERS. STATE OF ODISHA MUST BE A PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 67 | CRLMP/2364/202 2 | GOPAL KRUSHNA MOHANTY | OTHERS. PROVISION OF LAW TO BE CORRECTED AFTER |

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| | | | <p>CONVERSION</p> <p>3. AUTHENTICATION FEE IS DEFICIENT.</p> <p>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED</p> |
| 68 | CRLMP/2363/202 | PRAVASH CHANDRA JENA | <p>OTHERS. PROVISION OF LAW TO BE CORRECTED AFTER CONVERSION</p> <p>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> |
| 69 | CRLMC/3478/2022 | TUSAR KANTA MAHANTA | <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED</p> |
| 70 | WP(C)/30826/2022 | JATINDRA KUMAR MOHAPATRA | <p>OTHERS. PAGE 17 & 18 NOT NEAT</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p> |
| 71 | WP(C)/28740/2022 | GYANARANJAN SETHI | <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> |

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| 72 | WP(C)/30899/202 2 | AMIYA KUMAR CHHATOI | OTHERS. NEAT COPY OF PAGE 20,24,28 TO BE FILED OTHERS. UNDERLINE MADE IN PAGE 32 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 73 | WP(C)/30730/202 2 | AMIYA KUMAR CHHATOI | OTHERS. NEAT COPY OF PAGE 43 TO BE FILED OTHERS. UNDERLINE MADE IN PAGE 43 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | WP(C)/30925/202 2 | LALIT SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 75 | WP(C)/31054/202 2 | BHABANI SANKAR TRIPATHY (1) | OTHERS. PAGE 24 NOT LEGIBLE & ANN 6 NOT ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 76 | WP(C)/31063/202 2 | JAGANNATH BHUYAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | WP(C)/30913/202 2 | BIJAYA KUMAR NAYAK 3 | 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 78 | WP(C)/30894/202 2 | PRANAB RANJAN CHHATOI | OTHERS. HCBWA FEE OF RS 50 /- NOT PAID |

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| | | | OTHERS. NEAT COPY OF PAGE 11 & 12 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | CRLMP/2355/202 2 | BALARAM NAYAK | OTHERS. STATE OF ODISHA MUST BE A PARTY OTHERS. THE AVERMENTS REGARDING DATE OF ORDER IN PARA 1 OF THE PETITION NOT TALLY WITH THE DATE FURNISHED VIDE THE DOCUMENT FILED AS ANNEX 1 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | CRLMP/2354/202 2 | NISHIKANTA MISHRA | OTHERS. NEAT COPY OF PAGE 8,10 & 17 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 81 | CRLMP/2352/202 2 | TRILOCHAN PANIGRAHI | OTHERS. S.R WILL BE MADE AFTER PROPER FILING OF AFFIDAVIT & VERIFICATION |
| 82 | CRLMP/2332/202 2 | SATYA JEET ROUT | OTHERS. NEAT COPY OF PAGE 20 TO 22 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | WP(C)/30896/202 2 | PRANAB RANJAN CHHATOI | OTHERS. HCBWA FEE OF RS 50 /- NOT PAID OTHERS. NEAT COPY OF PAGE 10 TO 12 & 15 TO BE FILED 6. RECEIPT SHOWING |

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| | | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | WP(C)/28319/202 2 | BANSHIDHAR SATAPATHY | OTHERS. NEAT COPY OF PAGE 26 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | WP(C)/30815/202 2 | RANJIT MOHANTY | OTHERS. DEFICIT COURT FEE OF RS 12 /- TO BE PAID OTHERS. PAGE 10 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 86 | WP(C)/30817/202 2 | ASHOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 87 | WP(C)/30819/202 2 | ASHOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 88 | WP(C)/28306/202 2 | DR. BINODA KUMAR MISHRA | OTHERS. LTI NOT ATTESTED IN V.NAMA & AFFIDAVIT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 89 | WP(C)/30652/202 2 | SAPAN KUMAR PAL | OTHERS. PAGE 34,38,ANNX 6 & 7 NOT LEGIBLE 6. RECEIPT SHOWING |

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| | | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | WP(C)/30852/202 2 | BIJAY KUMAR MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 91 | WP(C)/30877/202 2 | DIGANTA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 92 | WP(C)/28702/202 2 | BISWAJIT MAHARANA | OTHERS. NEAT COPY OF PAGE 19 & 77 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 93 | MACA/597/2022 | PRASANTA KUMAR MAHALI | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 94 | WP(C)/28732/202 2 | SHUBHENDU KUMAR PARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 95 | WP(C)/30807/202 2 | NARAYAN PRASAD PARIJA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 96 | WP(C)/29049/202 2 | LAXMAN PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 97 | WP(C)/28398/202 2 | JYOTIRMAY GUPTA | OTHERS. NEAT COPY OF PAGE 18,21,24,29 TO 31 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 98 | WP(C)/28755/202 2 | SUBHENDU KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 99 | WP(C)/28726/202 2 | NIRANJAN PANDA | OTHERS. RS 50 /- HOLOGRAM NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 0 | WP(C)/28728/202 2 | SANJIB KUMAR BHANJADEO | OTHERS. NEAT COPY OF PAGE 17 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 1 | WP(C)/28711/202 2 | SAROJ KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 2 | WP(C)/28703/202 2 | RABINDRANATH PRUSTY | 5. SECOND COPY OF PETITION NOT FILED. |
| 10 3 | WP(C)/31040/202 2 | SUBIR PALIT | OTHERS. PAGE 13 & 14 NOT LEGIBLE & PAGE 19 & 20 NOT NEAT OTHERS. GROUNDS BEFORE PRAYER NOT FURNISHED OTHERS. REPRESENTATION NOT FILED AS REQUIRED AS PER RULE 8 OF OHC PIL RULE 2010 |
| 10 4 | WP(C)/30546/202 2 | LAXMI PRASAD DWIVEDY | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID |
| 10 5 | WP(C)/30595/202 2 | RABINARAYAN NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 | WP(C)/31129/202 | SIDHESWAR MALLIK | 6. RECEIPT SHOWING |

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| 6 | 2 | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 7 | WP(C)/31234/202 2 | SIBANARAYAN BISWAL | OTHERS. RS 50 /- FOR HCBWA FEE NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 8 | WP(C)/30853/202 2 | ARUN KUMAR PATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 9 | WP(C)/30734/202 2 | NIRANJAN NAYAK | OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 11 0 | WP(C)/30732/202 2 | NIRANJAN NAYAK | OTHERS. INDEX IS NOT COMPLETELY PAGEMARKED OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 11 1 | WP(C)/31080/202 2 | SARADA PRASANNA SARANGI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

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| 11 2 | WP(C)/30729/202 2 | NIRANJAN NAYAK | OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 11 3 | WP(C)/30727/202 2 | NIRANJAN NAYAK | OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 11 4 | WP(C)/30724/202 2 | NIRANJAN NAYAK | OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 11 5 | WP(C)/30720/202 2 | NIRANJAN NAYAK | OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 11 6 | WP(C)/30873/202 2 | PRANAB KUMAR DAS | OTHERS. DATE OF SALE DEED AS DESCRIBED UNDER ANNX 1 & 3 IN INDEX & AVERMENT OF |

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| | | | <p>WP NOT TALLY WITH SAID ANNEX OTHERS. LEGIBLE COPY OF PAGE 32 & 33 TO BE FILED OTHERS. WP IS NOT CORRECTLY PAGEMARKED .AFTER CORRECTION OF PAGEMARKING OF WP ,INDEX & ANNEX ARE TO BE PAGEMARKED AFRESH ACCORDINGLY</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> |
| 11 7 | WP(C)/29448/202 2 | ABHILASH MISHRA | <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> |
| 11 8 | WP(C)/30714/202 2 | NIRANJAN NAYAK | <p>OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED</p> |
| 11 9 | WP(C)/30717/202 2 | NIRANJAN NAYAK | <p>OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED</p> |
| 12 0 | WP(C)/31015/202 2 | SIDHARTHA SANKAR RAY | <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> |

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| 12 1 | WP(C)/31019/202 2 | SIDHARTHA SANKAR RAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 2 | WP(C)/31126/202 2 | ASHOK KUMAR SARANGI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 3 | WP(C)/30888/202 2 | SANTOSH KUMAR DASH | OTHERS. WELFARE FEE OF RS 50 /- NOT PAID OTHERS. PAGE 8,11,15 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 4 | WP(C)/29400/202 2 | GYANARANJAN SETHI | OTHERS. NEAT COPY OF PAGE 21,28,31,32 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 5 | WP(C)/29805/202 2 | RABINARAYAN NAYAK | OTHERS. UNDERLINE MADE IN PAGE 19,36,37 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 6 | CRLA/1015/2022 | MANOJ KUMAR MALLICK | OTHERS. CAUSE TITLE IN ORDER,BUT I.A NOT ADDRESSED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 7 | CRLREV/548/202 2 | BISWANATH PATNAIK | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 12 8 | WP(C)/30870/202 2 | PRANAB KUMAR DAS | OTHERS. WP IS NOT CORRECTLY PAGEMARKED |

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| | | | <p>.AFTER CORRECTION OF PAGEMARKING OF WP ,INDEX & ANNEX ARE TO BE PAGEMARKED AFRESH ACCORDINGLY</p> <p>4. AFFIDAVIT/VERIFICATION NOT PROPER.</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.</p> <p>11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.</p> |
| 129 | WP(C)/30872/2022 | PRANAB KUMAR DAS | <p>OTHERS. WP IS NOT CORRECTLY PAGEMARKED .AFTER CORRECTION OF PAGEMARKING OF WP ,INDEX & ANNEX ARE TO BE PAGEMARKED AFRESH ACCORDINGLY</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.</p> |
| 130 | WP(C)/30951/2022 | RABI NARAYAN BEHERA | <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p> |
| 131 | WP(C)/30736/2022 | NIRANJAN NAYAK | <p>OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>10. SUBJECT CODE NOT FURNISHED/INCORRECTLY</p> |

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| | | | MENTIONED |
| 13 2 | WP(C)/30946/202 2 | RABI NARAYAN BEHERA | OTHERS. NEAT COPY OF ANN 1 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 13 3 | WP(C)/30748/202 2 | SUDARSAN BEHERA | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 13 4 | WP(C)/30739/202 2 | NIRANJAN NAYAK | OTHERS. INDEX IS NOT CORRECTLY PAGE MARKED OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 13 5 | WP(C)/30860/202 2 | DWARIKA PRASAD MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 13 | WP(C)/30651/202 | SAPAN KUMAR PAL | 6. RECEIPT SHOWING |

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| 6 | 2 | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 13 7 | WP(C)/30700/202 2 | NIRANJAN NAYAK | OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 8 | WP(C)/30744/202 2 | NIRANJAN NAYAK | OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 9 | WP(C)/30994/202 2 | SATYAJIT SAMAL | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 14 0 | WP(C)/30741/202 2 | NIRANJAN NAYAK | OTHERS. DATE IN PRAYER PORTION OF WP NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 14 1 | WP(C)/30989/202 2 | SATYAJIT SAMAL | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID |

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| | | | OTHERS. LEGIBLE COPY OF PAGE 29,30 & 36 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 14 2 | WP(C)/30991/202 2 | SATYAJIT SAMAL | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. WP IS NOT CORRECTLY PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 14 3 | WP(C)/30731/202 2 | SIDHARTH SHANKAR PADHY | OTHERS. NEAT COPY OF PAGE 97 TO BE FILED |
| 14 4 | WP(C)/30828/202 2 | KALPATARU MISHRA | 5. SECOND COPY OF PETITION NOT FILED. |
| 14 5 | WP(C)/30881/202 2 | SIDHARTHA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 6 | RPFAM/304/2022 | PRADIPTA VERMA | OTHERS. THIS MAY BE REGISTERED AS CRLMP |
| 14 7 | MACA/607/2022 | SANTOSH MOHANTY | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |

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| 14 8 | MACA/611/2022 | PRAKASH KUMAR MOHANTY | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 14 9 | WP(C)/30970/202 2 | RABI NARAYAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 15 0 | WP(C)/30967/202 2 | RABI NARAYAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 1 | WP(C)/30944/202 2 | RABI NARAYAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 2 | WP(C)/31088/202 2 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 3 | WP(C)/31068/202 2 | AFRAAZ SUHAIL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 4 | WP(C)/30971/202 2 | RABI NARAYAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 15 5 | WP(C)/31071/202 2 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 15 6 | WP(C)/29345/202 2 | NIRANJAN PANDA | OTHERS. LOGO OF RS 50 /- NOT PAID |
| 15 7 | CRLMP/2333/202 2 | SATYA JEET ROUT | OTHERS. PAGE NO.5 OF THE PETITION FILED TWICE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 8 | CRLMP/2336/202 2 | P.K.ROUT | OTHERS. SUBJECT MATTER IN THE CT PAGE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 15 9 | MACA/610/2022 | PRAKASH KUMAR MOHANTY | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 16 0 | CRLMP/2335/202 2 | SAMARENDRA MOHANTY | OTHERS. ANNEX 2 NOT ATTESTED BY THE ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER |

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| | | | NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 16 1 | MACA/609/2022 | RANJAN KUMAR BEHERA | OTHERS. CODE NOT INDICATED OTHERS. NAME OF THE FILING ADVOCATE IN CAPITAL LETTER & ENROLMENT NUMBER NOT INDICATED IN THE APPEAL MEMO OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED |
| 16 2 | MACA/598/2022 | P.K.MAHALI | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 16 3 | WP(C)/29271/202 2 | SUBASH CHANDRA PUSPALAKA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 4 | WP(C)/31087/202 2 | K.C.MAJHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 5 | WP(C)/30956/202 2 | RABI NARAYAN BEHERA | OTHERS. COURT FEE OF RS 12 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 6 | WP(C)/31155/202 2 | AMIYA KUMAR CHHATOI | OTHERS. NEAT COPY OF PAGE 21 & 32 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | WP(C)/31154/202 | AMIYA KUMAR | OTHERS. NEAT COPY OF PAGE |

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| 7 | 2 | CHHATOI | 21,32 & 36 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 8 | WP(C)/28606/202 2 | SWAPNIL ROY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 9 | WP(C)/30953/202 2 | RABI NARAYAN BEHERA | 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 17 0 | CRLMP/2375/202 2 | SUSANTA KUMAR BARAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 1 | CRLMP/2337/202 2 | MONOMOY BASU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 2 | WP(C)/28611/202 2 | KISHORE CHANDRA PRADHAN | OTHERS. LEGIBLE COPY OF PAGE 28 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 3 | WP(C)/30963/202 2 | RABI NARAYAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 4 | WP(C)/30948/202 2 | RABI NARAYAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO |

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| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 17 5 | WP(C)/30960/202 2 | RABI NARAYAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 17 6 | WP(C)/30965/202 2 | RABI NARAYAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 7 | RPFAM/302/2022 | PANCHANAN PANIGRAHI | 24. LIMITATION NOT IN TIME / EXPIRED. |
| 17 8 | RPFAM/303/2022 | SUSANTA SEKHAR MOHAPATRA | OTHERS. THIS MAY BE REGISTERED AS WP(C) |
| 17 9 | RPFAM/301/2022 | AJIT KUMAR PANDA | OTHERS. BEING AGGRIEVED BY THE ORDER ,GROUNDS & GOOD GROUND CERTIFICATE NOT FURNISHED |
| 18 0 | FAO/436/2022 | G.P.DUTTA | OTHERS. ENROLMENT NO. & MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED. |
| 18 1 | FAO/437/2022 | G.P.DUTTA | OTHERS. ENROLMENT NO. & MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE |

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| | | | COMMISSIONER NOT FILED |
| 18 2 | WP(C)/31166/202 2 | SAROJ KUMAR DAS | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 18 3 | WP(C)/31150/202 2 | SAROJ KUMAR DAS | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 18 4 | WP(C)/31160/202 2 | SAROJ KUMAR DAS | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 18 5 | WP(C)/31167/202 2 | SAROJ KUMAR DAS | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 18 6 | CRLA/1024/2022 | ABHISHEK DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 7 | WPCRL/144/2022 | GOPAL KRUSHNA MOHANTY | OTHERS. THIS MAY BE REGISTERED AS CRLMP 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 8 | FAO/418/2022 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 18 9 | FAO/438/2022 | G.P.DUTTA | OTHERS. ENROLMENT NO. & MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED |
| 19 0 | CRLMP/2340/202 2 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 1 | CRLMP/2341/202 2 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 2 | FAO/435/2022 | DEEPALI MAHAPATRA | OTHERS. HCBA FEE OF RS 50 /- NOT PAID |
| 19 3 | WP(C)/31070/202 2 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 4 | WP(C)/28648/202 2 | PRABHAS CHANDRA PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 19 5 | WP(C)/28694/202 2 | PRADEEP KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 6 | WP(C)/31086/202 2 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 7 | LAA/73/2019 | A.K.BOSE,ASST.SOLICIT OR GENERAL OF INDIA,OHC | OTHERS. REQUISITES NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED. |
| 19 | LAA/69/2019 | A.K.BOSE,ASST.SOLICIT | OTHERS. REQUISITES NOT |

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| 8 | | OR GENERAL OF INDIA,OHC | FILED 1. COURT FEE IS DEFICIENT. |
| 19 9 | CRLA/1035/2022 | BIDYADHAR PRADHAN | 1. COURT FEE IS DEFICIENT. |
| 20 0 | CRLA/1040/2022 | ASWINI KUMAR DASH | OTHERS. S.R WILL BE MADE AFTER FILING OF CONSOLIDATED MEMO OF APPEAL |
| 20 1 | CRLREV/521/202 2 | JYOTIRMAYA SAHOO | OTHERS. PETNR BEING MINOR NOT REPRESENTED BY ANY OF THE LEGAL GUARDIAN IN CAUSE TITLE & V.NAMA OTHERS. PROVISION OF LAW TO BE CORRECTED AFTER CONVERSION OTHERS. CODE TO BE CORRECTED AFTER CONVERSION OTHERS. AFFIDAVIT NOT SWORN |
| 20 2 | CRLA/969/2022 | JIBANANANDA MOHANTY | OTHERS. S.R WILL BE MADE AFTER FILING 2ND COPY OF BRIEF |
| 20 3 | WP(C)/31105/202 2 | CHANDAN MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 4 | WP(C)/31107/202 2 | CHANDAN MISHRA | OTHERS. NEAT COPY OF PAGE 6 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 5 | WP(C)/31106/202 2 | CHANDAN MISHRA | OTHERS. NEAT COPY OF PAGE 6 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO |

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| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 20 6 | CMP/1144/2022 | KSHIRODA KUMAR ROUT | OTHERS. STATUS OF PARTIES IN COURT BELOW NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT. |
| 20 7 | CMP/1142/2022 | RAJIV KUMAR MAHANTA | OTHERS. STATUS OF PARTIES IN COURT BELOW NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT. |
| 20 8 | CMP/1136/2022 | KRUSHNA CHANDRA MOHANTY | OTHERS. ANNEX 2 NOT LEGIBLE & ANNEX 1,3 & 4 NOT ATTESTED |
| 20 9 | CRLMP/2339/202 2 | ARJUNA CHARANA BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 0 | WP(C)/31186/202 2 | SUBAS CHANDRA DAS | OTHERS. NEAT COPY OF PAGE 13 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 1 | WP(C)/31188/202 2 | SUBAS CHANDRA DAS | OTHERS. NEAT COPY OF PAGE 11 & 13 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 2 | WP(C)/31281/202 2 | KALPATARU KHUNTIA | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE |

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| | | | PETITION/APEAL/APPLICATION |
| 21 3 | CRLREV/55/2022 | MANAS CHAND | OTHERS. PROVISION OF LAW TO BE CORRECTED AFTER CONVERSION 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 21 4 | WP(C)/30851/202 2 | DEBASHISH KUMAR PANDA | OTHERS. LEGIBLE COPY OF PAGE 14,21 TO 34 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 21 5 | FAO/420/2022 | G.P DUTTA | OTHERS. ENROLMENT NO. & MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED 24. LIMITATION NOT IN TIME / EXPIRED. |